

**Central Administrative Tribunal, Allahabad
Bench, Allahabad**

ORIGINAL APPLICATION NO.330/00581/2014

This the 20th day of January, 2020

**Hon'ble Mr. Justice Bharat Bhushan, Member (J)
Hon'ble Mr. Devendra Chaudhary, Member (A)**

Mahesh Kumar Veerma son of Pooran Lal Verma resident of Bodu Nagar, Mashihaganj, Kalsi Garden 2/1459, Sipari Bazar, District- Jhansi.

.....Applicant
By Advocate -None

V E R S U S

1. Union of India through its General Manager, North Central Railway, Jhansi and others
Respondents

By Advocate : None

ORDER

Hon'ble Mr. Justice Bharat Bhushan, Member (J)

List revised. None present for the Parties.

2. Today, neither the applicant nor his counsel is present to pursue his case. It appears that applicant is no more interested to pursue his case.

3. Accordingly, O.A. is dismissed in default and for non-prosecution. No order as to costs.

**(Devendra Chaudhary) Justice Bharat Bhushan
Member (A) Member (J)**
HLS/-

